

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**LOK SABHA
UNSTARRED QUESTION NO.1354
TO BE ANSWERED ON 25.07.2018**

Coal Mafia

**1354. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO :
DR. J. JAYAVARDHAN :
DR. HEENA VIJAYKUMAR GAVIT :
SHRI DHANANJAY MAHADIK :
SHRI SATAV RAJEEV :
DR. SUNIL BALIRAM GAIKWAD :**

Will the Minister of COAL be pleased to state:

- (a) whether the Government's attention is drawn to coal mafia interfering in the management of Government owned coal mines in several States;
- (b) if so, the details of such coal mines, State-wise;
- (c) whether the Government has taken any measures to get rid of such illegal and unauthorized interference of coal mafia and if so, the details thereof;
- (d) whether any complaints have been received from the owners of private coal mines regarding such interference of coal mafia during the last three years and the current year; and
- (e) if so, the action taken by the Government in this regard?

ANSWER

**MINISTER FOR RAILWAYS, COAL, FINANCE AND CORPORATE AFFAIRS
(SHRI PIYUSH GOYAL)**

- (a) & (b) : No Madam. There are no such reports of any coal mafia's interfering in the management of Government owned coal mines of Coal India Ltd. and its subsidiaries.
- (c) Does not arise in view of above.
- (d) Any interference from any organized criminal elements in the working of private mines is an issue related to law and order in the State which is under the jurisdiction of the State Government. No such incident has come to the notice of this Ministry.
- (e) Does not arise in view of above.
